

PENSION BENEFITS FOR J.C.OS.

*241. SHRI M. P. BHARGAVA: f
SHRI KRISHAN KANT;

Will the Minister of DEFENCE be pleased to state: .

(a) whether it is a fact that services of Junior Commissioned Officers are not counter for pension benefits on their becoming regular Commissioned Officers;

(b) whether any representations have been received from Defence Personnel for counting the total service for pension benefits whether it is as JCOs. or regular commissioned officers by promotion; and

(c) if the reply to part (b) above be in the affirmative, what action is being taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): (a) No, Sir, in the case of regular officers commissioned from Junior Commissioned Officer rank, service rendered as a Junior Commissioned Officer counts in full for pension as regular officer.

(b) and (c) Do not arise-

श्री राजनारायण : श्रीमन्, मेरा एक निवेदन था, यह जो 241 नम्बर का प्रश्न है और हमारा 106 नम्बर का प्रश्न है...

MR. CHAIRMAN: Are you dealing with this question.

श्री राजनारायण : 106 नम्बर हमारा आयेगा नहीं । 106 नम्बर जो हमारे नाम है 2 मई को आने वाला था लेकिन ट्रांसफर करने से आज बहुत पीछे रह गया है। इसलिये यह दोनों साथ साथ ले लिये जायें ।

fThe question was actually asked On the floor of the House by Shri M. P. Bhargava.

MR. CHAIRMAN: That is a separate question.

SHRI M. P. BHARGAVA: I would like to know from the Minister whether any cases have come to his notice where the J.C.Os. have represented that their services have not been counted for the pension benefits when they were promoted as Regular Commissioned Officers?

SHRI M. R. KRISHNA: There is no representation in the Ministry but probably the Member is thinking of the J.C.Os. who are being promoted to the rank of Emergency Commissioned Officers and Short Service Commissioned Officers.

SHRI M. P. BHARGAVA: That has nothing to do with this.

SHRI M. R. KRISHNA: In this connection I may however state that the period of service as J.C.Os. is counted for pension.

SANCTION AGAINST RHODESIA

248. SHRI S. K. VAISHAMPA-YEN: SARDAR RAM SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether in view of the brutal execution of five Africans in Rhodesia, the Government of India is initiating vigorous action through the Commonwealth and the United Nations agencies to enforce sanctions against the racist regime in Rhodesia; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) and (b) The Government of India have expressed their grave concern and have condemned with horror the execution of freedom

tThe question was actually asked, on the floor of the House by Shri B. ! K. Vaishampayan.